GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 28th July, 2017.

No. LJ (A) 26/2017/9– The Governor of Meghalaya is pleased to accept the resignation dt. 15.02.2017 tendered by Shri B. Khyriem, Government Advocate, Meghalaya with effect from 15.02.2017.

sd/-

(S.K. Sangma)
Under Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 26/2017/9-A,   Dated Shillong, the 28th July, 2017.

Copy forwarded to: -

1. The Private Secretary to Chief Minister to Chief Minister/Deputy Chief Ministers/Ministers, Shillong.
2. The Private Secretary to Chief Secretary, Meghalaya.
3. Shri B. Khyriem, Government Advocate, Meghalaya.
4. The Advocate General Govt. of Meghalaya, High Court of Meghalaya.
5. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
6. The Accountant General (A & E), Meghalaya, Shillong.
7. The Registrar General, High Court of Meghalaya, Shillong.
8. The Registrar, High Court of Meghalaya, Shillong.
9. The Senior Government Advocate, High Court of Meghalaya, Shillong.
10. The President, High Court Bar Association, Shillong
11. All Deputy Commissioners
12. All District & Sessions Judge.
13. All Chief Judicial Magistrate.
14. All Sub-Divisional Officers (Civil).
15. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
16. The Secretary, Meghalaya State Law Commission, Shillong.
17. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
18. All Administrative Departments.
19. All Heads of Department.
20. Law (B) Department.
21. The Treasury Officer, Shillong North Treasury/South Treasury, Shillong.
22. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
23. Guard file.

By order etc.,

Sangma

Under Secretary to the Government of Meghalaya,
Law Department.